

National Company Law Tribunal  
Allahabad Bench  
Allahabad

37 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016.

NAME OF THE COMPANY: Shri Atul Nigam

v/s

M/s Asta Educational Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

*Order dated 15.09.2016*

37(ND)/2016 Shri Atul Nigam Vs. M/s Asta Educational Pvt.

*Ltd & Ors.*

Both sides are absent and there remains no representation. There is no report whether the pleadings are completed. We are not inclined to grant any more adjournments on the pretext of completion of pleadings indefinitely. It is recorded that the pleadings are deemed to have been completed. List the matter for final hearing on 27.10.2016.

List the matter on 27.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.09.2016